

Annexure-5

Name of the corporate debtor: Sri Karunambikai Mills Private Limited ; Date of commencement of liquidation:10.07.2019(Order dt:09.07.2019));

List of stakeholders as on: 23.02.2021

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				(Amount in INR)					
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	EMPLOYEES PROVIDENT FUND ORGANISATION	MINISTRY OF LABOUR & EMPLOYMENT	10.09.2019	15,44,160/-	15,44,160/-	OC-GOVERNMENT DUE	NIL	NIL	100%	NIL	NIL	0.00/-	0.00/-	---
2	COMMERCIAL TAXES DEPARTMENT	STATE TAX(GST)(ST) (COLLECTION &ARREAR) (INTELLIGENCE).	09.12.2020	22,06,94,135/-	0.00/-	OC-GST GOVERNMENT DUES	NIL	NIL	0%	NIL	NIL	22,06,94,135/-	0.00/-	REJECTED DUE TO DELAY SUBMISSION OF CLAIM
Total				22,22,38,295/-	15,44,160/-				100%			22,06,94,135/-	0.00/-	



A. Ramasubramanian